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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1473/2001

New Delhi this the 7th day of June, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Vidya Nand Sharma
S/O Late U.N. Sharma,
Ex-General Manager (Canteens),
Lok Nayak Bhawan, New Delhi
R/O F-48, Lado Sarai, New Delhi

(Applicant present in person)

..Applicant

VERSUS

The Medical Superintendent,
L.N.J.P.N. Hospital, New Delhi.

..Respondent

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

We have heard the applicant. His grievance is on the basis of the order passed by the Coordinate Bench of the Tribunal (DB) in OA 2498/1998 decided on 20.7.2000. He has submitted that he had filed Review Application against the aforesaid order which has also been dismissed. He has contended that in this case he has brought some more relevant facts before the Tribunal so that an appropriate order for amendment may be passed to review/reconsider the aforesaid order dated 20.7.2000 in OA 2498/1998.

2. We have heard the applicant and perused the relevant records, including the Tribunal's order dated 20.7.2000 in OA 2498/1998. It is further noted that in Paragraph 8 (ii) of the OA, the applicant seeks

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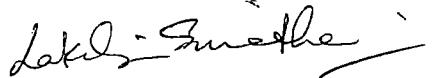
(3)

review of the Tribunal's earlier order which can be done only by filing the Review Application which has already been dismissed. The only remedy that is available to the applicant is by way of filing an appeal.

3. In the above facts and circumstances of the case and having regard to the provisions of the Administrative Tribunals Act,1985, the OA is dismissed as not maintainable.


(S.A.T.Rizvi)

Member(A)


(Smt.Lakshmi Swaminathan)

Vice Chairman(J)

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